

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 37 OF 2019 &
IA NO. 67 OF 2019**

Dated: 23rd April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Hunsankodihalli Solar Power Project LLP & Anr.Appellant(s)
Versus
Bangalore Electricity Supply Company Limited & Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubhranshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Pallavi Sengupta for R-1

ORDER

Admit. Issue Notice to the Respondents returnable on 05.08.2019.

Six weeks' time is granted to file objections/reply, if any, by the Respondents on or before 07.07.2019 after duly serving copy to the other side. Thereafter, rejoinder if any, be filed on or before 02.08.2019 after duly serving copy to the other side.

List the matter on **05.08.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**